NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/220/2017

NAME OF THE PETITIONER

: NAKSHATRAS RESTAURANT PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2) B. Sgreith bahr Representing Coursel Ru B. Scha Rec. Roy Chena Representing Coursel Ru B. Scha

ORDER

Counsels for both the parties are present. Counsel for the RoC has raised objections that the Application is not in a proper form. Therefore, the Applicant is directed to file the Application in a proper form by making amendment in the same. Put up on 17.01.2018 at 10.30 A.M.

> -3d-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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